

**BY SPEED POST / FAX / e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)  
No.HC.VII-167 (Pt.-I)/2014/**5872/A**

From:- Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To  
**The Director  
Tamil Nadu State Judicial Academy,  
No. 30/95, P.S.K.R. Salai  
Raja Annamalaipuram  
Chennai – 600 028**

Dated- Guwahati, the 23<sup>rd</sup> December, 2016

Sub:- **National Conference on Women and Children**, scheduled to be held on the 21<sup>st</sup> & 22<sup>nd</sup> of January, 2017 at the Regional Centre of Tamil Nadu State Judicial Academy (TNSJA), Madurai.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice, Gauhati High Court, Guwahati has been pleased to nominate ***Hon'ble Mrs. Justice Rumi Kumari Phukan, Judge, Gauhati High Court, Guwahati*** to participate in the aforesaid Conference, scheduled to be held ***on 21<sup>st</sup> & 22<sup>nd</sup> of January, 2017 at the Regional Centre of Tamil Nadu State Judicial Academy (TNSJA), Alagar Koil Road, K. Pudur, Madurai.*** The contact details of her Ladyship is given below as per the prescribed format-

Name	: Justice Rumi Kumari Phukan
Mob. No.	: 09435557426
e-mail ID	: <a href="mailto:rumiphukan@gmail.com">rumiphukan@gmail.com</a>
Name & Contact details of Pvt. Secretary	: Shri Jayanta Nandi Mob. No. 094350-40128

I am further to inform you that the following Judicial Officers have been nominated to attend the aforesaid Conference-

Name	Designation	Mobile Number	Phone Number	Email ID
<b>Smti Malasri Nandi</b>	District and Sessions Judge, Tinsukia	09435314555	0374-2331258	<a href="mailto:malasrinandi@gmail.com">malasrinandi@gmail.com</a> <a href="mailto:dj-tinsukia@nic.in">dj-tinsukia@nic.in</a>
<b>Smti Susmita Phukan Khound</b>	District and Sessions Judge, Karimganj (under order of transfer as District & Sessions Judge, Dibrugarh)	09435064748	03843 - 267813 / 262636	<a href="mailto:khaundsp@gmail.com">khaundsp@gmail.com</a> <a href="mailto:djk.kxj@gmail.com">djk.kxj@gmail.com</a>

This is for favour of your kind information and necessary action.

Thanking you,

Yours faithfully

*23.12.16*  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167 (Pt.-I)/2014/5873 - 5889/A dated 23.12.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

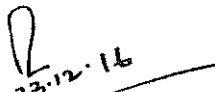
3. The Registrar General, High Court of Madras, Chennai.
4. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Smti Malasri Nandi, District and Sessions Judge, Tinsukia
7. Smti Susmita Phukan Khound, District and Sessions Judge, Karimganj (under order of transfer as District & Sessions Judge, Dibrugarh)

It is for information of the nominated participants that the Tamil Nadu State Judicial Academy will make necessary arrangement for lodging, boarding and local conveyance of the nominated Hon'ble High Court Judge and the District Judges. For any clarifications with regard to the lodging, boarding and local conveyance, the following officers / staff may be contacted-

Name & Designation	Mobile Number	Land Line Number	Fax Number
Mr. G. Chandrasekaran, Director, TNSJA, Chennai	09444474499	(044)24958595	(044)24958595
Mr. S. Balakrishnan, Officer on Special Duty, TNSJA, Chennai	09842832635	(044)24958595	(044) 24958595
Mr. A.K. Mehbub Alikhan, Deputy Director, Regional Centre of TNSJA, Madurai	07502598196	(0452)2560807	(0452)2560811
Mr. A.L. Nazeer Ahamed, Section Officer, Regional Centre of TNSJA, Madurai	08344639570	(0452) 2560807	(0452) 2560811
Mr. B. Wilson, Assistant Section Officer, TNSJA, Chennai	09444284377	(044)24958595	(044) 24958595

8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. Shri S.S.B. Singha, Joint Registrar (Protocol), Gauhati High Court, Guwahati
10. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
11. The Administrative Officer, Judicial Academy, Assam.
12. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this letter in the official web site of the Gauhati High Court immediately.*
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
16. The Private Secretary to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati, for favour of her Ladyship's kind information.
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
 23.12.16  
 OSD & JOINT DIRECTOR (OFFICIATING)  
 JUDICIAL ACADEMY, ASSAM